## THE HIGH COURT OF MEGHALAYA: SHILLONG

## NOTICE

NO.HCM.III/166/2019-Judl./Part-1/494

Dated Shillong, the 28th July, 2024

It is hereby notified for the information of all concerned that all matters fixed before the SINGLE BENCH of Hon'ble Mr. Justice H.S. Thangkhiew on 29.07.2024 shall be taken up at 11:30 AM.

It is also notified that all matters fixed before the SINGLE BENCH of Hon'ble Mr. Justice B. Bhattacharjee on the above date shall be taken up at 10:30 AM.

Further, all matters fixed before the DIVISION BENCH of Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice B. Bhattacharjee on the above date shall be taken up at 2:00 PM in Court Room No. 2.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-1/494A Copy for information to: -

Dated Shillong, the 28th July, 2024

- 1. The Registrar–cum–PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 2. The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 3. The P.S to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 4. The P.S to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
- 5. The P.S to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
- 6. The P.A to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
- 7. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
- 8. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
- 9. All Court Masters/Court officers concerned for information and necessary action.
- 10. The Central Project Coordinator, High Court of Meghalaya, Shillong for kind information and necessary action. She is also requested to get this Notification uploaded on the Official Website.
- 11. Notice Board.
- 12. Office File.

JOINT REGISTRAR (LISTING)